

List of cases where Case Management Hearing was held during the month of March-2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	SH. BHARAT PRASHAR, DISTRICT JUDGE (COMMERCIAL COURT)-01 (w.e.f 20.07.2021)	CENTRAL	CS COMM-51/21	SAMANVYA INFRASTRUCTURE LTD. VS. DELHI JAL BOARD	RAJNI YADAV	05.01.2021	02.03.2022
			CS COMM-52/21	SAMANVYA INFRASTRUCTURE LTD. VS. DELHI JAL BOARD	RAJNI YADAV	05.01.2021	02.03.2022
			CS COMM-972/20	ISLAMIC BOOK SERVICE VS. ABDUL RAUF NAJEEB BAKALI	DIWAN SINGH CHAUHAN	20.08.2018	08.03.2022
			CS COMM-3021/19	HPL ELECTRIC LTD. VS. ROUNAK INDIA PROJECTS LTD.	VIJAY PRAKASH	23.12.2019	14.03.2022
			CS COMM-306/21	MADHUR DHINGRA VS. SAGAR JINDAL	VARUN GOSWAMI	27.01.2021	16.03.2022

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			CS COMM-26/21	SAGAR JINDAL VS. MADHUR DHINGRA	DEEPAK GARG	31.08.2021	06.06.2022
			CS COMM-911/20	SUSHIL KUMAR VS. DYNAMIC INFRADEVELOPERS	P.K. CAGGARWAL	18.02.2020	23.03.2022
2	Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02	CENTRAL	NIL				
3	Sh. Pawan Kr. Jain, District Judge, Commercial Court-03	CENTRAL	NIL				
4	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL	CS (COMM)-3084/2021	M/S ALMA MEDICAL PVT LTD VS. M/S SANJEEVANI WELLNESS AND ANR,	DEEPAK KUMAR & SONAKSHI	01.09.2021	02.03.2022

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			CS (COMM)-3724/2021	PRABHJOT SINGH DANG VS. HARPREET SINGH	BHUVNESHWAR TYAGI AND VINAYAK KAMRA	27.09.2021	07.03.2022
			CS (COMM)-628/2021	M/S SHARMAN UDYOG PVT LTD VS. MODERN COTTON YARN SPINNER LTD	RAJESH BAWEJA	19.02.2021	10.03.2022
			CS (COMM)-3284/2021	ICICI BANK LTD VS. DIVINE PAPERS AND ANR	SATISH KUMAR	13.09.2021	24.03.2022
			CS (COMM)-5422/2021	PRABODH TIWARI VS. NORTH DELHI MUNICIPAL CORPORATION	SH. S.K. SINGH	20.12.2021	28.03.2022

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				UMESH GUPTA VS. NORTH DELHI MUCIPAL CORPORATION	SH. SARVESH RAI	30.11.2019	28.03.2022
				M/S SOUTH AND NORTH COMBINES VS. M/S SNOW SPACE FURNITUE SYSTEMS PVT. LTD.	SH. M.S. SHARMA	18.02.2021	28.03.2022
				ICICI BANK LTD VS. NAIYAR ALAM	MANISH DEWAN	24.04.2021	09.03.2022
5	Sh. Ashwani Kr. Sarpal, District Judge, Commercial Court-05	CENTRAL	CS COMM - 1009/21	KRISHNA TRADING V/S HALDI RAM	KAPIL SYADAV FOR PETITION ER AND SH SOURABH FOR	22.03.2021	02.12.2021

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS COMM – 218/21	ISLAMUDDIN V/S S S KAPOOR	WAHID ALI FOR PETITIONER AND ANUPAM GUPTA FOR RESPOND	19.01.2021	03.12.2021
6	VACANT COURT OF SH. MANMOHAN SHARMA, DISTRICT JUDGE(COMMER CIAL)-06, CENTRAL	CENTRAL	NIL				
7	Sh. Dinesh Bhatt , DJ (Commercial Court)-01	West	NIL				
8	Sh. Gurdeep Singh, DJ (Commercial Court)-02	West	NIL				
9	VACANT COURT OF SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS (COMM.)/6 93/2019	ALLAHABAD BANK NARESH KUMAR AND OR	Vs SANJEEV KUMAR GUPTA	18-11-2019	25-03-2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS (COMM.)/181/2019	BANSAL CREDIT LTD. Vs ROYAL SUNDARAM GENERAL INSURANCE CO LIMITED	R K KOHLI	09-08-2019	22-03-2022
			CS (COMM.)/188/2019	LUCKY EXPORTS SYNDICATE BANK	ALOK KUMAR AGGARWAL	09-08-2019	22-03-2022
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	CS COMM-37 / 2021	VIVEK TRAVELS PVT. LTD. VS. NORTHERN RAILWAY	SH. RAJESH MALIK	02.02.2021	09.03.2022
			CS COMM-354/2020	FUTURESTEPS RECRUITMENT SERVICES LTD. VS. SHIPRA LEASING	SH. ADHIRAT SINGH	27.07.2020	25.03.2022

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			CS COMM-355/2020	KORNFERRY INTERNATIONAL INDIA PVT. LTD. VS. SHIPRA LEASING PVT. LTD.	SH. ADHIRAT SINGH	27.07.2020	25.03.2022
			CS COMM-204/2019	OM PRAKASH SUNIL KUMAR VS. THE ORIENTAL INSURANCE COMPANY LTD.	SH. ARUN GARG	27.08.2019	28.03.2022
11	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03	NEW DELHI	NIL				
12	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL				

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13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS(COMM)/314/2019	Yew Consultancy Services Vs. J.A. Brothers	Rashi Bansal	28.09.2019	04.03.2022
			CS(COMM)/144/2020	Cure Surgical Vs. Adiva Hospitals & Ors	Chhavi Kalia	19.07.2018	10.03.2022
			CS(COMM)/41/2020	Sunita Garg Vs. Arvind Chemi Synthetic Pvt Ltd	T.R. Gupta	23.01.2020	10.03.2022

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			CS(COMM)/431/21	Salman Khan vs. Jasleen Kaur	Ms. Sarita Sharma	21.12.2021	14.03.2022
			CS(COMM)/47/21	Jasleen Kaur Vs. Salman Khan	Sh. Siddharth Tyagi	18.01.2021	14.03.2022
			CS(COMM)/353/2020	Jitender Singh @ J.P. Singh Vs. Anand Tyagi	G.K. Mall	19.11.2020	21.03.2022

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			CS(COMM)/345/2019	Ambika Tubes Pvt Ltd Vs. Matrix Global Pvt Ltd	Manu Seth	25.10.2019	22.03.2022
14	SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT	SOUTH-EAST	CS (COMM)/302/2021	MANJU BANSAL Vs EASTERN FASHION INTERNATIONAL	SH HEMANT GUPTA	27-01-2021	03-03-2022
			CS (COMM)/567/2019	LEILA BAIG Vs M/S. MOUNT SHIKHAR COMMODITIES LLP	SH SHIVAJI SHUKLA	26-04-2019	29-03-2022

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15	VACANT COURT OF MS. RAJ RANI MITRA, DISTRICT JUDGE (COMM-02), SOUTH EAST DISTRICT, SAKET COURTS, NEW DELHI	SOUTH-EAST	NIL				
16	SH. SANJAY SHARMA-I	EAST	CS (COMM) NO. 101/2019	NATH PAPER PVT LTD VS AYBIX ENGINEERS PVT LTD	TARUN SAGGARWAL AND PRATEK JAIN	08-03-2019	14-03-2022
			CS (COMM) NO. 185/2021	MAHESH PREFAB PVT LTD VS THE GREAT GETSBY CLUB OF INDIA	ABISHEK GAIND AND SM ANSARI	19-07-2019	08-03-2022

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			CS (COMM) NO. 184/2020	MANTARAM SERVICE PRIVATE LIMITED VS RAVI JOSHI & ANR.	VIDIT GUPTA AND SURESH CHANDRA SHARMA	12-10-2020	02-03-2022
			CS (COMM) NO. 298/2019	VRK ESHARAN VS M/S NAVBHARAT INFRASTRUCTURE CO. ORS.	VISHAL RATHORE AND PRADEEP AGGARWAL	31.07.2019	21.03.2022
			CS (COMM) NO. 317/2019	SAHYOG LOGISTICS PRAYAG POLYTECH PVT LTD	SACHIN KUMR JAIN AND DEEP CHAND	30.08.2019	25.03.2022

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			CS (COMM) NO. 19/2019	ADVANCE PANCELS SWITCHGEARS (P) LTD VS MANU ELECTRICALS PVT LTD	& VP YADAV AND SK AGGARWAL	11.05.2018	25.03.2022
			CS (COMM) NO 271/2019	ORGANGE FISH EVENTS VS VOLKSWAGEN GROUP SALES INDIA	JAI NARANG AND PRASHANT SHARMA	30.05.2019	24.03.2022
			CS (COMM) NO. 220/2019	ANIL KUMAR GOYAL VS RAJEEV GUPTA	RAJESH KUMAR	18.11.2020	25.0.2022

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			CS (COMM NO.)152/2020	ASHWANI GUPTA RAHUL AGARWAL	P.K. JHA. And SANJAY SHARMA	11.08.2020	29.03.2022
			CS (COMM NO.) 213/2021	JANVI CREATION THE WAEVER HANDLOOM	VS KKP SINGH NEW AND REHMAN	H28-012019	29.03.2022
			CS (COMM NO) 160/2019	THE WEAVERS HANDLOOM VS KAMAL	NEW H REHMAN VS KAMAL	15.09.2018	29.03.2022

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			CS (COMM NO.) 168/2020	BSES YAMUNA POWER LIMITED VS SHAILENDRA KUMAR	PRASHANT KUMAR SHARMA AND AT KHAN	09.09.2020	29.03.2022
			CS (COMM NO.) 99/2021	NAP MOTORS AND FINANCE PVT LTD VS DINESH KUMAR	SANJEEV KUMAR AND ABISHEK GUPTA	24.07.2021	26.03.2022
17	VACANT COURT OF MS. SARITA BIRBAL, DISTRICT JUDGE, (COMMERCIAL COURT) (w.e.f- 20.07.2021)	North-East	C.S(COMM)- 32/2021	RIYAZ AKBAR VS PARVEZ ALAM	PANKAJ RAJ	---NIL---	05.03.2022

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			C.S(COMM)-40/2021	MST. ZEBARANI VS PARVEZ ALAM	PANKAJ RAJ	12.05.2021	05.03.2022
			C.S(COMM)-42/2021	M/S SATYA PRAKASH AND BORTHERS PRIVATE LIMITED VS EAST DELHI MUNICIPAL CORPORATION	ASEEM MEHROTRA	16.06.2021	07.03.2022
			C.S(COMM)-65/2021	MS J.P POWER INDUSTRIES THROUGH ITS PROP. MR SANJAY AHUJA VS M/S S. M TYRE TUBE AND TRADING CO. ANR	NIMISH CHIB	22.10.2021	07.03.2022
			C.S(COMM)-52/2020	INDIAN OVERSEAS BNK VS INDU DEVIPREM MISHRA	CHEETRI	16.10.2020	07.03.2022

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			C.S(COMM)-57/2020	UNION BANK OF INDIA VS M/S NEW HAZI COMMUNICATION	PRABHAS H KUMAR JHA	05.11.2020	07.03.2022
			C.S(COMM)-51/2021	M/S SR ENGINEERS VS. M/S JKR TECHNO ENGINEERS PVT. LTD	ASHISH GOSWAMI	02.09.2021	07.03.2022
			C.S(COMM)-75/2021	PUNJAB NATIONAL BANK VS. AJIT KUMAR SRIVASTAVA	UJJWAL KUMAR	24.11.2021	15.03.2022
			C.S(COMM)-2/2022	M/S JBS ENGINEERING WORKS VS. M/S SPEED TECH SYSTEM AND DEVICES\	ASHUTOSH MISHRA	03.01.2022	15.03.2022

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				RAHUL KUMAR VS. MS T R SAWHNEY			
			C.S(COMM)-10/2022	MOTORS PVT LTD	DIPESH KUMAR	12.01.2022	25.03.2022
18	MS. NIVEDITA ANIL SHARMA	Shahdara	CS(COMM)-548/2020	ORIENTAL INSURANCE CO. LTD. VS. HAVELLS INDIA LTD.	MOHIT ARORA	21.11.2020	28.03.2022
			CS(COMM)-311/2019	EXTRAMILE CARGO MOVERS VS. SIGMA SUPPLY CHAIN	G.L.VERMA	17.12.2019	30.03.2022
			CS(COMM)-202/2019	AMAN SINGHAL VS. M/S SHYAM TYAGI ENTERPRISES	ROBIN	27.09.2019	14.03.2022
			CS(COMM)-40/2021	CAPITAL CARS VS. ELEGANT CARS PVT. LTD.	MANISH MISHRA	23.01.2021	30.03.2022
			CS(COMM)-41/2021	GOVIND AGENCIES VS. M/S ADITYA COLLECTION	RAHUL SHARMA	23.01.2021	29.03.2022
			CS(COMM)-526/2020	DELHI URBAN SHELTER VS. SHUSHIL KUMAR SINGH	R.K. ALAGH	07.11.2020	26.03.2022
19	MS. SUKHVINDER KAUR	Shahdara	NIL				

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20	VACANT COURT OF SH. VINOD KUMAR, DISTRICT JUDGE (COMMERCIAL)	North-West	NIL				
21	MS. BARKHA GUPTA, DJ(COMM)	North	NIL				
22	SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST	CS (COMM) 172/2020	UNION BANK OF INDIA VS SANTOSH GUPTA	ARVIND SINHA	18.11.2020	02.03.2022
			CS (COMM) 173/2020	UNION BANK OF INDIA VS ROHIT GUPTA	ARVIND SINHA	18.11.2020	02.03.2022
			CS (COMM) 8/2019	UNION BANK OF INDIA VS ANIL KUMAR	MS. PRERNA	13.02.2019	14.03.2022
			CS (COMM) 232/2021	THE NAINITAL BANK VS GAGAN SINGH	ALOK MOHAN	06.10.2021	24.03.2022
			CS (COMM) 80/2019	M/S SHIBUYI ELECTRONICS VS M/S APPTRONICS RETAIL	BINEET PANDEY	29.05.2019	25.03.2022